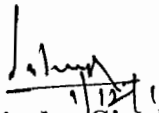


HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CORRIGENDUM

Please read the name of Advocate as **Mr. Malik Fahdul Haq** instead of Mr. Malik Fadhul Haq bearing Enrolment No. JK-642/2018 dated 23.10.2018 issued vide Hon'ble High Court of Jammu and Kashmir Notification No.1194 dated 17-11-2018 under endorsement No.45013-16/L.P dated 17.11.2018.


(S. Jatinder Singh)
Assistant Registrar (L.P)

No. 46139-44/LP

Dated 01/12/2018

Copy forwarded to the:-

1. Principal District & Sessions Judge, Anantnag/Srinagar.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette
4. District President Bar Association, Anantnag.
- ✓ 5. In charge N.I.C. High Court of J&K Jammu for uploading on the website
6. Mr. Malik Fahdul Haq S/O Mohmad Ashraf Malik R/O Near Jamia Masjid, Nagam Kokernag, Distt. Anantnag A/P 43, High Land Enclave, Gogo Road, Humhama, Srinagar for information.


Assistant Registrar (L.P)